COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 223 of 2013

Dated : 27th February, 2014

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Chhattisgarh State Power Distribution Co. Ltd. ... **Appellant(s)**

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr. ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. K. Gopal Choudhary
Mr. A. Bhatnagar (Rep)

Counsel for the Respondent(s) : Mr. C.K. Rai for CSERC

ORDER

We have heard the learned counsel for the parties.

Judgment is reserved.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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